

Sick units

2891. SHRI SHRIDHAR
WASUDEO DHABE:

SHRI ARVIND GANESH
KULKARNI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government is reconsidering the policy of taking over sick units in different industries and if so, what is the policy in this regard;

(b) whether there is any proposal under Government's consideration to transfer the sick units taken-over by Government to private industries; and

(c) if so, what are the details in this regard?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Government is currently engaged in evolving a comprehensive policy in relation to industrial sickness. The policy when finally formulated will not only apply to different categories of sick units but provide a plan of action at different levels, vis-a-vis the phenomenon of industrial sickness.

• (b) No, Sir.

(c) Does not arise.

Service and civilian officers in Directorate-General of Inspection

2892. DR. PHANINDRA NATH
HANSDA:

SHRI PRASENJIT
BARMAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Department of Defence Production, Directorate-General of Inspection, has both service and civilian officers whose cadres are separate and dis-

tinct and there are separate seniority lists for both cadres;

(b) whether it is also a fact that the promotion of service officers as well as Civilian officers is done by their respective Selection Boards and DPCs and if so, whether the vacancies in the service officers' cadre are being turned over to the civilian cadre on *ad hoc* basis when civilian officers are already held in excess of the number of posts sanctioned for them without formulating any rules for inter-se seniority thus disregarding the basic principles of natural justice and fair play; and

(c) what steps Government propose to take to remove the aforesaid anomalous situation and to maintain the status quo ante?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c) While it is a fact that the promotion of service officers as well as Civilian officers is done by the respective Selection Boards and DPCs, the posts in the DGI organisation can be filled either by civilian or service officers. In order to remove the prevailing disparity in the promotion prospects of Civilian officers, some posts earlier held by the Service officers are being filled by civilian officers, on the basis of *inter-se* seniority determined with reference to the date of regular appointment to respective equivalent grades.

Allotment of flats to BHEL employees

2893. SHRI ABDUL REHMAN
SHEIKH:

SHRI SADASHIV
BAGAIKAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that some flats in Tirlokpuri were handed over